

(ख) कान्स्टीट्यूशन हाउस किस वर्ष में बनाया गया था और उसके निर्माण में कितनी लागत लगी ;

(ग) गत तीन वर्षों में औसतन बचन खर्च काट कर कितनी रही ;

(घ) इस भवन को गिराने के क्या कारण हैं ; और

(ङ) नये भवन के निर्माण में अनुमानतः कितना खर्च होगा ?

†[DEMOLITION OF THE CONSTITUTION HOUSE

865. SHRI V. M. CHORDIA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that the Constitution House is going to be demolished and a new building constructed at its site;

(b) the year in which the Constitution House was built and the cost of its construction;

(c) the average saving during the last three years after deducting the expenditure;

(d) the reasons for demolishing the building; and

(e) the estimated cost of construction of the new building?]

निर्माण, आवास और संभरण मंत्री
(श्री मेहर चन्द खन्ना) : (क) हाँ ।

(ख) कान्स्टीट्यूशन हाउस १९४१-४३ में १७.५ लाख रुपये की लागत से बना था । इस संख्या में भूमि का मूल्य और उसके विकास पर हुआ व्यय सम्मिलित नहीं है ।

(ग) यह सम्पत्ति सामान्य समूह (जनरल पूल) का एक अंश है ।

(घ) इस इमारत की उम्र पूरी हो चुकी है ।

(ङ) नक्शे और एस्टिमेट तैयार हो रहे हैं ।

†[THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) The Constitution House was built in 1941-43 at a cost of about Rs. 17.5 lakhs. In this figure the value of land and the cost of its development is not included.

(c) This property forms part of the general pool.

(d) The structure has outlived its life.

(e) The plans and estimates are under preparation.]

PRIME MINISTER'S DIRECTIONS TO
VARIOUS MINISTERS

866. SHRI R. N. KAKATI: Will the PRIME MINISTER be pleased to state:

(a) whether he has issued any directions to various Ministers of the Union to visit the various offices and sections of their respective Ministries frequently in order to assess the condition of the working people; and

(b) if so, what are the results thereof?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU): (a) No.

(b) Does not arise.

AMOUNT ALLOTTED TO ASSAM FOR
HOUSING

867. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the total

amount allotted under the housing schemes by his Ministry for the State of Assam during the current financial year and the details thereof?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): The allocations to be made to the State Governments for the year 1962-63 under various Development Heads including 'Housing' have not yet been finalised.

TRAINING IN LABOUR AND SOCIAL WELFARE

868. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that previously candidates, other than labour officers, were given training in Labour and Social Welfare but that practice has now been discontinued; and

(b) if so, what are the reasons for discontinuing that practice?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) and (b) Previously Assistants working in the Secretariat were *inter alia* considered for training in Short Term Social Work Course. Since however this training has no relevance to the nature of their work in the Secretariat, these persons are not now considered for the said course. At present, Labour Officers or such other officers performing allied duties are considered for training.

EXPORT TARGET OF CLOTH

869. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is the export target fixed for cloth during the Third Five Year Plan, and what are the quotas fixed

for (i) mill-made cloth, (ii) powerloom cloth; and (iii) handloom cloth; and

(b) whether it is fixed separately for each mill according to the number of looms they have and if not, on what other basis?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). Annual export target to be achieved during 1965-66 i.e. the last year of the Third Five Year Plan, has been fixed at 850 million yards of all types of cotton cloth. There are no separate targets for mill-made, powerloom and handloom cloth. Separate targets have not been laid down for individual mills.

INSPECTION OF SHOPS AND COMMERCIAL ESTABLISHMENTS

870. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there is no sufficient staff to inspect the shops and other commercial establishments frequently in the Capital; and

(b) if so, how Government propose to reinforce the Labour Commissioner's Cell?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) No.

(b) Does not arise.

ASSAM BRANCH OF N.B.S.C.

871. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the National Buildings Construction Corporation has got a branch in Assam; and